

Theatres

*83. { **Shri D. C. Sharma:**
Shri Chintamani Panigrahi:

Will the Minister of **Scientific Research and Cultural Affairs** be pleased to refer to the reply given to Starred Question No. 117 on the 18th November, 1959 and state:

(a) whether Government have received more plans for theatres from the State Governments;

(b) if so, the details thereof;

(c) whether they have examined them;

(d) if so, the result thereof; and

(e) the progress made in the execution of the scheme?

The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir): (a) and (b). Yes, Sir. Plans have also been received from the State Governments of Bihar and West Bengal.

(c) and (d). No, Sir, It has now been decided that the State Governments may themselves finalise the plans.

(e) The States have been asked to start the work and to intimate to the Government of India the anticipated expenditure during the current financial year.

Copper Deposits in Khetri

*84. { **Shri Rameshwar Tantia:**
Shri Ram Krishan Gupta:
Shri Harish Chandra Mathur:
Shri Raghunath Singh:
Shri Karni Singhji:

Will the Minister of **Steel, Mines and Fuel** be pleased to state the nature of progress made so far in assessing the quality of copper ore in Khetri and Daribo areas in Rajasthan?

The Minister of Mines and Oil (Shri K. D. Malaviya): At Khetri the Indian Bureau of Mines have proved

tentatively the following reserves of copper ore in one block of Madhan-Kudhan Section of Khetri Copper belt spread over a zone of 100' to 150' in width on the basis of bore hole data:

| <i>Average Grade</i> | <i>Reserves (Million tons).</i> |
|----------------------|---------------------------------|
| 0.8 per cent. Cu. | 28.4 |
| | OR |
| 1.5 per cent. Cu. | 9.2 |
| | OR |
| 2.5 per cent. Cu. | 2.6 |

Drilling and other exploratory work is going on in the adjoining blocks and the results obtained so far are encouraging.

At Daribo the Bureau is engaged in proving copper ore at Dariba mine block and Dariba Nala Block. Rich but small shoots of ore have been recorded in the area. Further drilling and exploratory mining are still under progress. 2892 metres of drilling and 1244 metres of underground development have been carried out so far.

Student Indiscipline

{ **Shrimati Ila Palchoudhuri;**
Shri Bhakt Darshan:
Shri Ram Krishan Gupta:
Shri Khushwaqt Rai:
Shri P. K. Deo:
Shri Harish Chandra Mathur:
*85. { **Shri Rameshwar Tantia:**
Shri Halder:
Shri Assar:
Shri Bibhuti Mishra:
Shri D. C. Sharma:
Shri Daljit Singh:
Shri Sarju Pandey:

Will the Minister of **Education** be pleased to state:

(a) whether it is a fact that the University Grants Commission have decided to take immediate steps to deal with the problem of student indiscipline in Universities pending receipt of the report of the Discipline Committee appointed by the Commission some time ago;

(b) if so, the nature of the decisions taken; and

(c) when is the Discipline Committee's report referred to in part (a) above expected to be submitted?

The Minister of Education (Dr. K. L. Shrimali): (a) No, Sir.

(b) Does not arise.

(c) April, 1960.

Sales Tax on ready-made Garments

*86. { **Shri A. K. Gopalan:**
Shri Narayanankutty Menon:

Will the Minister of Finance be pleased to state:

(a) whether there is a widespread demand for the abolition of Sales Tax on ready-made garments;

(b) if so, has the Government of India received any representation from organisations of ready-made garments manufacturers in this regard; and

(c) what action do the Government of India propose to take in this regard in view of the fact that sales tax on cotton cloth is collected centrally?

The Deputy Minister of Finance (Shri B. R. Bhagat): (a) and (b). Soon after the replacement of sales tax on textiles by additional duties of excise, in December, 1957, some representations were received from the trade for complete exemption from sales tax of ready-made garments.

(c) Government of India have reduced the incidence of tax on the garments in the Union territories. Some of the States have also granted similar relief.

Metallurgical Coal in Assam

*87. **Shri T. B. Vittal Rao:** Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether there is any proposal to exploit the huge reserves of metallurgical coal available in Assam since re-

searches conducted in the Fuel Research Institute indicate that sulphur can be removed therefrom to the extent of 70 to 75 per cent; and

(b) if so, the steps that are likely to be taken in the matter?

The Ministry of Steel, Mines and Fuel (Sardar Swaran Singh): (a) There is no such proposal. The experiments at the Fuel Research Institute have shown that though 70—75 per cent sulphur can be removed from Assam coals in the process of carbonisation by passage of gas, there is no reduction of sulphur in the residual coke. In other words, these experiments have not been successful. Limited blending of these coals with the Jharia coals for producing coke is also uneconomical, because of the high cost of the former.

(b) Does not arise.

Acquisition and Requisitioning of Land

*88. { **Shri Ram Krishan Gupta:**
Shri Karni Singhji:

Will the Minister of Law be pleased to refer to the reply given to Starred Question No. 983 on the 17th December, 1959 and state the further progress since made towards the enactment of a consolidated law applicable uniformly throughout the country in regard to acquisition and requisitioning of land?

The Minister of Law (Shri A. K. Sen): After the reply to Starred Question No. 983 was given on the 17th December, 1959, a reminder was sent to State Governments in which their attention was drawn to the urgency of the matter. So far, only one State Government has sent its views on the recommendations of the Law Commission contained in the Report. Replies from some Ministries have been received but replies from other Ministries are still awaited. Further progress will necessarily have to await